Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

New Delhi, Dated: 03<sup>rd</sup> July 2023

Subject: Amendment in Import Policy Condition under ITC (HS) 08028010 of Chapter 08 of ITC (HS) 2022, Schedule – I (Import Policy).

**S.O.** (E): In exercise of powers conferred by Section 3 read with Section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy 2023, as amended from time to time, the Central Government hereby amends the import policy conditions of items under ITC HS 0802 80 10 of Chapter 08 of ITC (HS), 2022, Schedule – I (Import Policy):

ITC(HS) Code& Description	Existing Policy	Existing Policy condition	Revised Policy Condition
- Areca nuts:	Prohibited	a) However, import is Free if CIF value is Rs. 351/- or above per Kilogram.  b) MIP conditions, however, will not be applicable for imports by 100% Export Oriented Units (EOUs) and units in the SEZ subject to the condition that no DTA sale is allowed.	<ul> <li>a) However, import is Free if CIF value is Rs. 351/- or above per Kilogram.</li> <li>b) MIP conditions, however, will not be applicable for imports by 100% Export Oriented Units (EOUs) and units in the SEZ subject to the condition that no DTA sale is allowed.</li> </ul>
		c) Import of 17,000 Metric Tonnes of Fresh (green) Areca Nut without Minimum Import Price (MIP) condition shall be allowed from Bhutan every year. Such imports are allowed only: i) through LCS Jaigaon (INJIGB) only, and, ii) shall be subject to a valid Registration Certificate issued by DGFT.	c) Import of 17,000 Metric Tonnes of Fresh (green) Areca Nut without Minimum Import Price (MIP) condition shall be allowed from Bhutan every year. Such imports are allowed only: i) through LCS Jaigaon (INJIGB) and LCS Chamurchi(INCHMB) only, and, ii) shall be subject to a valid port-specific Registration Certificate issued by DGFT.



2. The conditions set forth in DGFT Notification no. 36/2015-2020 dated 28.09.2022 read with Public Notice No. 61/2015-2020 dated 20.03.2023 are also applicable for LCS Chamurchi.

Effect of the Notification: Import of 17,000 Metric Tonnes of Fresh(green) Areca nut without a Minimum Import Price (MIP) condition from Bhutan shall also be allowed through LCS Chamurchi (INCHMB).

This issues with the approval of Minister of Commerce & Industry.

(Santosh Kumar Sarangi)

Director General of Foreign Trade&

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